

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 19^H May, 2018

No. 203 A : On being relieved of his present assignment, the services of Smt. Kheyati Singh, Sub Judge-cum-ACJM, Patna City is placed at the disposal of the State Government in the Department of General Administration, Patna for her appointment as Law Officer in Health Department, Government of Bihar, Patna on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 38821 Dated, Patna, the 19^H May, 2018
XXIII-11-2009

Copy forwarded to the District & Sessions Judge, Patna for information and with a direction to Smt. Kheyati Singh to make over charge of her present office at Patna immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Health Department, Government of Bihar, Patna as also the notification of the Health Department, Government of Bihar, Patna, appointing her as Law Officer in Health Department, Government of Bihar, Patna and to join her new assignment soon thereafter.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 38822-38836 Dated, Patna, the 19^H May, 2018.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his department's Notification No. 5884 dated 08.05.2018 / Secretary to the Government of Bihar, Law Department, Patna / Principal Secretary, Health Department, Government of Bihar, Patna with reference to his Memo No. 231 (5) dated 15.02.2018 / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-PPS to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Monitoring Cell II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

Registrar General